

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi as mentioned in letter no. 4540-4552/DHC/Gaz./G-4/DHJS/SumVac/2023 dated 26.05.2023 and in exercise of powers vested to the undersigned inter alia under section 10(3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act 1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of North-East District, Karkardooma Courts, Delhi, to hear and dispose of bail/urgent applications pertaining to the Police Stations and Investigating Agencies of North-East Police Districts of Delhi including the urgent matters under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002, the Maharashtra Control of Organized Crime Act, 1999, Commissions for Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, and to hear and dispose of the urgent Civil Matters pertaining to North-East District, Delhi in accordance with law during **Summer Vacation 2023, w.e.f. 12.06.2023 to 30.06.2023** as indicated herein below :-

S/No	Name of Judicial Officer	Period of Detention	Court Room No
1.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	23.06.2023 & 24.06.2023	63
2.	Sh. Manoj Kumar, ASJ-01 (POCSO)	14.06.2023 & 15.06.2023	75
3.	Sh. Pulastya Pramachala, ASJ-03	16.06.2023 & 17.06.2023	04
4.	Ms. Savitri, ASJ-02	26.06.2023, 27.06.2023, 28.06.2023, 30.06.2023	65
5.	Ms. Geetanjali, ADJ-01	12.06.2023 & 13.06.2023	202 (New Bldg.)
6.	Ms. Charu Gupta, ASJ (SC-POCSO)	19.06.2023 & 20.06.2023	72
7.	Sh. Pankaj Arora, ASJ-04	21.06.2023 & 22.06.2023	312

1. The aforesaid Judicial Officers shall be entitled to avail Compensatory Leave in lieu of the duty actually performed during the Summer Vacation 2023.
2. The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.
3. During the vacation period, the sitting Vacation Judge on duty shall also look after the administrative work of the North-East District in absence of the undersigned.
4. The Office of the North-East District Courts will remain open daily from 10:00 AM to 5:00 PM except on Sundays and other holiday, if any.

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31/05/2023
(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi

No. 3708 - 3748 /Judl./N-E/KKD/Delhi/2023

Dated 31 MAY 2023

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges of South, North-West, New Delhi, East, North, South-West, Rouse Avenue District, South-East, West, Shahadara, Delhi/New Delhi
4. All Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
6. Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi.
7. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
8. The In-charge, Lock-up, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.) of all branches, North-East District, KKD Courts, Delhi
10. The PRO/APRO, Central, South, North-West, New Delhi, East, North, South-West, Rouse Avenue District, South-East, West, Shahadara, Delhi/New Delhi.
11. The President/Hony. Secretary, Bar Association, Tis Hazari, Pattiada House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/New Delhi
12. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi.
13. Care Taker to display the same on the notice board of this court complex premises for information to all concerned.
14. For LAYERS.
15. PS/Reader to the undersigned.

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31/05/2023
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.